

## HIGH COURT FOR THE STATE OF TELANGANA

### TENDER NOTIFICATION

ROG.No.12&5/2024-CPS

Sealed quotations are invited from reputed **TELECOM OPERATORS/ INTERNET SERVICE PROVIDERS (other than TATA)** for providing **1 Gbps 1:1** (Uncompressed and unshared Bandwidth) Internet Leased Line connectivity for a period of One Year to the High Court for the State of Telangana, Hyderabad.

### TERMS AND CONDITIONS

- 1) Bidder should have at least Five (05) years of experience in providing, service and support and be an Authorized Sales and Service Provider.
- 2) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 3) The bidder should have minimum one service centre in Hyderabad as on bid calling date. Details of the service centre and service personnel should be enclosed.
- 4) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.
- 5) The Registrar (I.T.)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.
- 6) **DELIVERY AND INSTALLATION PERIOD: Not later than Two (02) weeks** from the date of issue of work order.
- 7) The successful bidder will have to furnish unconditional Bank Guarantee @ 10% of value of the work order to the High Court for the State of Telangana at Hyderabad valid for a period of one year within 15 working days of issue of work order, towards service guarantee.
- 8) **PAYMENT TERMS:** On successful installation of the Leased Line, advance amount will be released for every quarter on submission of Bills.
- 9) Price (Indian Rupees) indicated shall be inclusive of all taxes applicable.

**TECHNICAL SPECIFICATIONS:**

SNo.	Features	Specifications/ Descriptions
1	Last Mile	Last mile connection from the POP of the Telecom operator to the High Court should be <b>High Available</b> and of Fiber or any other media.
2	Dedicated symmetric internet Bandwidth	Dedicated Symmetric Internet Bandwidth by peering with local POP bidder to the High Court.  The bidder must guarantee availability of 1:1 band width in their back bone at High Court from their peering POP up to gateway.
	Increase in bandwidth	With notice of 72 hours. The rates may be on basis of the accepted bid price or as per the terms and conditions.
	Implementation of Software at Client side (Cost of Software)	a) Bandwidth Utilization b) UP Time c) Packet Loss d) Ping time
	Hardware for Termination	A. Router, Mux/ Modem, and any other hardware required to be provided by the successful bidder.  B. Maintenance of Hardware supplied By telecom operator / ISP will responsibility of the vendor.
	Diagram and Charts	A. Networking diagram between client and Vendor's Gateway.  B. Bar chart indicating the proposed schedule of completion of the work.

	Services	Internet Router port at operator's Gateway for required bandwidth.
	Configuration	Configuration of the Hardware (Modem/Router) etc. and Software cost should be included in the pack.
	Installation	Installation and commissioning of the Link with appropriate wiring should be included in the package.
	Discount	Discount as applicable to be passed on to High Court for the State of Telangana
	Performance Guarantee (PBG) Bank	Performance Guarantee @ 10% of the Contract value in the form of the Bank Guarantee, for one year from the date of Work Order
	Static IP Addresses	16 static IP (IPV-4) addresses are required.

- 10) The Registrar (I.T.)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad, reserves the right to ask for any information from the bidders and to accept or reject the offers without assigning any reasons.

**Tender submitting address:**

**The Registrar (I.T.)-cum-Central Project Coordinator,  
5<sup>th</sup> Floor, Administrative Building,  
High Court for the State of Telangana,  
Near City College, Hyderabad-500066. (Only through person.)**

**Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.**

The intending bidders shall submit their sealed quotations in person according to above specifications to the undersigned **on or before 11-11-2024 (Thursday)** during the office hours.



**REGISTRAR (I.T.)-cum-  
CENTRAL PROJECT COORDINATOR**

**HYDERABAD  
Date: 02-11-2024**

